

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 98 OF 2019 &  
IA NO. 1265 OF 2019**

**Dated : 3<sup>rd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**M/s Nagreeka Exports Limited  
Versus**

**.... Appellant(s)**

**.... Respondent(s)**

**Maharashtra Electricity Regulatory Commission & Anr.**

Counsel for the Appellant(s) : Mr. Pradeep Dahiya  
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Ashish Singh  
Mr. Anup Jain for R-2/MSEDCL

**ORDER**

**IA No. 1265 of 2019  
(for Transfer from Court-II to Court-I)**

The application is rejected and accordingly, stands disposed of.

List the matter on **24.09.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)  
Chairperson**